

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018
(Arising out of impugned final judgment and order dated 02-02-2018
in CO No. 1476/1980 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS

Respondent(s)

(FOR ADMISSION and I.R. and IA No.47100/2018-EXEMPTION FROM FILING
O.T.)

Date : 09-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s)

Mr.S.R.Singh, Sr.Adv.
Mr.Mangal Prasad, Adv.
Mr.Avnish Singh, Adv.
Mr.Ankur Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As requested, list the matter after four weeks.

(Ashok Raj Singh)
Court Master

(Indu Kumari Pokhriyal)
Asstt. Registrar